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50 (Est.)
13-2-25

Declaration of Assets and Liabilities

Year 2025

I, Dharmendra Kumar son/daughter/wife of late Jai Lal Dutt

aged 53 years, belonging to Government

service and presently working as Bihar Legislative Assembly (Security Guard)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash		<u>Neha Kumari</u>	<u>Vivek Chandra</u>	<u>Vivek Chandra</u>	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>17,000</u> <u>3.1.2</u> <u>4000</u> <u>P.N.B</u>	<u>1500</u> <u>P.N.B</u>	<u>1400</u> <u>Boondi Bank</u>	<u>1200</u> <u>Boondi Bank</u>	<u>Nil</u>
(iii)	Bonds, Debentures and Shares in companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	<u>Nil</u>	<u>Nil</u>	<u>L.I.C</u> <u>S.A-100,000</u> <u>Poem-6032</u>	<u>L.I.C</u> <u>S.A-100,000</u> <u>Poem-6029</u>	<u>Nil</u>
(v)	Motor Vehicles (Details of make, etc.)	<u>1 famous motor vehicle</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vi)	Jewellery (give details of weight and value)	<u>20 Gram</u> <u>Gold</u>	<u>60 Gram</u> <u>Gold</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>
(vii)	Other assets, such as values of claims / interests	<u>Nil</u>	<u>Nil</u>			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ni1	Neha, Ruman, Kothla	Neha Chandra	Neha Chandra	Ni1
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ni1	Ni1	Ni1	Ni1	Ni1
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Ni1	Ni1	Ni1	Ni1	Ni1
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	Ni1	Ni1	Ni1	Ni1	Ni1
(v)	Others (such as interest in property)	Ni1	Ni1	Ni1	Ni1	Ni1

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	SBI Patna (P.V.R)	₹ 50,000
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Ni1	Ni1
	(b) dues to departments dealing with supply of water	Ni1	Ni1
	(c) dues to departments dealing with supply of electricity	Ni1	Ni1

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ALPPK8509C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax		

C. Personal Details

GRF/CRF/PAN No. :-

PTB/BLA/1370

Gender :-

M (M/F)

Date of Birth :-

01/01/1970

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

Bihar Legislative Assembly (Security Guard)

(Full Name e.g. B.A.S. Bihar Administrative Service)

B.S.S. Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Patna

Date:

13/09/25

Signature

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Name of Employee:

Dharmendra Kumar

Designation:

Security Guard

Department:

Marshall Banch

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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